

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

**15. IA (Plan)/3/2024 R-Plan In C.P. (IB)/1269(MB)2021**

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 04.04.2024**

**NAME OF THE PARTIES: - Mr. Mayur Rajendra Kumar Popat**  
**V/s**  
**Richfeel Health and Beauty**  
**Private Limited**  
**IN THE MATTER OF**  
**Rajul Mehta and Others**  
**V/s**  
**Richfeel Health and Beauty Pvt Ltd**

**Section: 30, 7 of the Insolvency and Bankruptcy Code, 2016**

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**ORDER**

Adv. Rahul Sarda, Adv. Abhishek Kale, Adv. Bhagyashree L a/w Adv. Vidhur Malhotra appeared for the Resolution Professional. List this matter on **03.05.2024**.

**Sd/-**  
**ANIL RAJ CHELLAN**  
**Member (Technical)**

*JAGDISH*

**Sd/-**  
**KULDIP KUMAR KAREER**  
**Member (Judicial)**